

दूरसंचार विवाद समाधान एवं
अपील अधिकरण

(भारत सरकार)

कमरा नं. 478, चतुर्थ तल,

होटल सम्राट, कौटिल्य मार्ग,

चाणक्यपुरी, नई दिल्ली-110 021

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सत्यमेव जयते

Telecom Disputes Settlement &
Appellate Tribunal
(Government of India)

R. No. 478, 4th Floor,

Hotel Samrat, Kautilya Marg,

Chanakya Puri, New Delhi-110 021

E-mail : tdsat@nic.in

Website : www.tdsat.nic.in

No.29/11/2015/TDSAT/Admn./6188

Dated: 30 November, 20154

To

Shri M.G. Prabhakara Panickar,
Govindham, 31/180(A),
Pisharikh P Oovil road, Eroor Nort,
Trippunithura, Ernakulam – 682306

Subject: Information under Right to Information Act, 2005 - regarding.

Sir,

I am to refer to your applications dated 5.10.2015, as forwarded by Department of Telecommunications vide letter No.20-19/2015-SCT, dated November, 2015 on the subject cited above and to say that as per records the information may be treated as Nil.

The appeal, if any, against the above information may be preferred before Shri Robin Adaval, Appellate Authority & Director, TDSAT within 30 days at the below mentioned address.

Shri Robin Adaval, Appellate Authority & Director
TDSAT, Room No.478, Hotel Samrat,
Chanakyapuri, New Delhi.

Encl. As above.

Yours faithfully,

(Sanjeev Pandey)
Asstt. Registrar &CPIO

Copy to:- Shri Gautam Kumar, Director (SR) & CPIO, Department of Telecommunications, (SCT Section), Sanchar Bhawan, 20, Ashok Road, New Delhi for information.